

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1488
ANSWERED ON:09.08.2011
CASH SUBSIDY
Choudhry Smt. Shruti;Vyas Dr.(Kum.) Girija

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether there are reports that the slum women prefers allocation of foodgrains over transfer of cash subsidy; and
- (b) if so, the details thereof and the reaction of the Union and State Governments thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): To make an assessment regarding transfer of food subsidy in cash, Government of National Capital Territory of Delhi has reported the launch of a pilot project in Raghbir Nagar in West Delhi. The results of the study are awaited. Proposals have also been received by the Government from some State Governments like Bihar, Delhi, Haryana and Uttar Pradesh for direct disbursement of food subsidy in cash to Below Poverty Line (BPL)/ Antyodaya Anna Yojana (AAY) families on pilot basis instead of distribution of foodgrains to them under Targeted Public Distribution System (TPDS). A draft scheme is under examination.